

1973-74 में 85 प्रतिशत तक करने का प्रस्ताव है। प्रौढ़ों में साक्षरता के प्रसार के लिए निम्नलिखित कार्यक्रम विकसित करने का प्रस्ताव है :—

(1) स्वैच्छिक प्रयत्नों और स्थानीय सामुदायिक साधनों का संगठन;

(2) चुने हुए जिलों में मार्गदर्शी प्रायोजन-आयों का संचालन और प्राप्त अनुभव के आधार पर उनका अन्य क्षेत्रों में विस्तार;

(3) कृषक शिक्षा और कार्यात्मक साक्षरता का कार्यक्रम, जिसके अन्तर्गत दस लाख किसानों को शामिल किया जा सके;

(4) राष्ट्रीय सेवा योजना के एक अंग के रूप में, विद्यार्थियों की सहायता से साक्षरता कक्षाओं का आयोजन; और

(5) कार्यक्रमों के विकास के संबंध में सरकार को सलाह देने और सभी सम्बन्धितों और उनमें शामिल विभिन्न एजेंसियों का सहयोग प्राप्त करने के लिए एक राष्ट्रीय प्रौढ़ शिक्षा बोर्ड की स्थापना। तथापि, समस्या की विशालता और साधनों की कमी को देखते हुए, चौथी योजना की अवधि में सार्वभौम साक्षरता प्राप्त करना सम्भव नहीं हो सकेगा।

(ग) उपर्युक्त (ख) में वर्णित प्रस्ताव, केन्द्रीय सरकार द्वारा, चौथी योजना के कार्यक्रम तैयार करते समय, राज्य सरकारों के परामर्श से तैयार किए गए थे।

ALLOCATION OF POSTS OF I.A.S. AND I.P.S. TO PUNJAB, HARYANA AND HIMACHAL PRADESH

3784. SHRIMATI NIRLEP KAUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what principles or criteria were framed for allocation of posts in the I.A.S. and I.P.S. for the three States of Punjab, Haryana and Himachal Pradesh at the time of creation of the Punjabi Suba; and

(b) what is the remedy to an officer adversely effected by these principles or criteria ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The allocation of posts was made on the basis of the requirements of each State, involving where necessary the creation of new posts. It was made on the recommendations of the Shanker Committee. The allocation of the IAS and IPS Officers to Punjab, Haryana & Himachal Pradesh was also made on the basis of the recommendations made by Shanker Committee.

In making its recommendations regarding the allocation of posts and officers, the Committee kept in view all relevant factors including the needs of the different units, the necessity of forming balanced cadres and the special needs, including needs of development, of the units.

Under the Punjab Re-organisation Act, 1966, the allocations of the IAS and IPS Officers were treated as final and no representations thereon were entertained.

PARKING FEE FOR SCOOTERS AT PALAM AIRPORT

3785. SHRI MANIBHAI J. PATEL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that recently a parking fee of Re. 1/- per car is being charged at Palam Airport;

(b) whether it is also a fact that the parking fee for two-wheeler self-driven scooter is also the same that is Re.1/- per scooter, at Palam airport whereas in Delhi and New Delhi it is only 0.25 paise at all other places like Railway station, shopping centres etc.;

(c) if so, the reasons for this big difference in charges;

(d) whether Government propose to revise the rate and bring it down to usual charges of 25 paise; and

(e) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). A uniform parking fee of Re. 1/- is being charged for each category of vehicle.